

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE SPECIAL BENCH**  
**COURT NO. 1**

ITEM No.113  
**(MP) CP(IB) 68 of 2020**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Indian Potash Ltd

.....Applicant

V/s

Summan Phosphates & Chemicals Ltd

.....Respondent

**Order delivered on 30/06/2023**

**Coram:**

P. Mohan Raj, Hon'ble Member(J)

Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Ld. Adv. Mr. Manish Kaushik

For the Respondent

: Ld. Adv. Mr. Vijay Assudani

**ORDER**

Pleadings are complete.

List the matter before the Regular Bench for hearing on **18.08.2023**.

Sd/-

Sd/-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

**P. MOHAN RAJ**  
**MEMBER (JUDICIAL)**

A. Bhadauria